

orders for 14 vessels of various types which these orders have been placed in Yugoslavia. The broad terms on are as follows:

No. of ships	Type of vessel	When contracted	Size (LWT)	Price US	Date of Delivery
1	2	3	4	5	6
				(Millions)	
1	Ore/Bulk/Oil Carriers	May 1971	113,730 each	18.8 each	(1) July/Aug. 1973 (2) 15-10-73
2	Ore/Bulk/Oil Carriers	May 1973	113,000 each	24.0 each	(1) 31-12-75 (2) 31-5-76
2	Tankers	August 1970	115,000 each	(1) 17.985 (2) 18.15	(1) 30-8-74 (2) 30-12-74
5	Product Tankers	2 in March '72 3 in February '73	24,114 each	(1) 9.5 (2) 9.5 (3) 11.475 (4) 11.475 (5) 11.475	(1) 15-6-74 (2) 15-9-74 (3) 31-3-75 (4) 30-9-75 (5) 31-5-76
3	VLCCs (very large crude carriers)	2 in April '73 and 1 in June '73	269,000 each	(1) 41.00 (2) 41.00 (3) 45.00	(1) 30-9-75 (2) 30-3-76 (3) 31-12-76

12.20 hrs.

RE MOTION FOR ADJOURNMENT

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir we have given an adjournment motion on the serious price rise and the crisis that is facing the country.

MR. SPEAKER: We will follow the practice that we have been following in the past. After the formal business is over I will take up this subject.

SHRI JYOTIRMOY BOSU: The whole country is facing a serious crisis. Five million people in Bihar are starving.

MR. SPEAKER: We have already been following this practice that after the question hour is over, we will immediately take up formal business. We have discussed this point a number of times.

SHRI JOYTIRMOY BASU: After the question hour, if there is any calling attention notice, that is taken up. Otherwise, we take up the adjournment motion.

MR. SPEAKER: That will come up after the formal business. You were also a party to this decision.

SHRI JYOTIRMOY BOSU: Sir, what you have stated is not quite correct. If there is any Calling Attention, we should wait till that is over. Otherwise, the adjournment motion should be taken up immediately after the question hour. Further, I am not at all worried about the procedure. I am worried about millions of people who are starving today on account of price rise, cut-throat prices, because of Mrs. Gandhi's policies. We want to know clearly what you are going to do about that.

MR. SPEAKER: There are a number of no-confidence and other motions. May I suggest that we take them up tomorrow?

SHRI S. M. BANERJEE (Kanpur): Why tomorrow?

MR. SPEAKER: All right. We will take them after the laying of the papers is over. Let the papers be laid, if you do not want to break the practice we have been following so far.